

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1200(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March,
2021, 10:30 A.M**

Name of the Company	ZAK GLOBAL SERVICES PVT. LTD. Vs. SS INTERNATIONAL ENERGY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Patita Paban Bishwal, Advocate] For the Operational Creditor

ORDER

Mr. Patita Paban Bishwal, Ld. Counsel present for the Operational Creditor.

2. List this matter on 26.04.2021 for further consideration.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)